

©

കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 മാർച്ച് 30 30th March 2021	നമ്പർ } No. }
		1196 മീനം 16 16th Meenam 1196	
		1943 ചൈത്രം 9 9th Chaitra 1943	} 13

PART III

Notifications by Heads of Departments

Commissionerate of Land Revenue

(5)

(2)

No. C10-6148/2020.

27th November 2020.

Notice is hereby given to whom it may concern that Jubin Rajan Cherian, Kadavuthonickal House, Valanjavattom P. O., Kadapra Village, Thiruvalla Taluk of Pathanamthitta District has filed an application before this office for the grant of a legal heirship certificate in respect of legal heirs of his father late Rajan Cherian who died on 4-6-2013. Enquiry conducted through the Village Officer, Kadapra reveals that the persons named in the schedule below are the legal heirs of late Rajan Cherian.

SCHEDULE

Sl. No.	Name	Relationship with the deceased	Age
1	Lissy Rajan	Wife	51
2	Jubin Rajan Cherian	Son	27
3	Jobal Rajan Cherian	„	20

Hence it is proposed to issue a legal heirship certificate accordingly in favour of the above mentioned persons and that objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Thiruvalla within 30 days from the date of publication of this notice in Kerala Government Gazette. Objections send by post or filed after the stipulated time will not be considered.

Taluk Office,
Thiruvalla.

(Sd.)
Tahsildar.

Mallappally Taluk

പരസ്യം

(1)

നമ്പർ എ4-5957/2019.

2020 നവംബർ 25.

മല്ലപ്പള്ളി താലൂക്കിൽ ആനിക്കാട് വില്ലേജിൽ ആനിക്കാട് ദേശത്ത് പുനയ്ക്കൽ വീട്ടിൽ റോസമ്മ വർഗ്ഗീസ് എന്നവർ മരിച്ചുപോയെന്നും അവകാശ സർട്ടിഫിക്കറ്റ് നൽകണമെന്നും കാണിച്ച് പരേതയുടെ ഭർത്താവ് വർഗീസ്, പി. എ. സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർവഴി അന്വേഷണം നടത്തിയതിൽ റോസമ്മ വർഗ്ഗീസ് 2-12-2018-ാം തീയതി മരിച്ചുപോയെന്നും പരേതയുടെ അവകാശികളായി താഴെ പറയുന്ന മൂന്ന് പേരാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	വർഗീസ്, പി. എ.	ഭർത്താവ്	53
2	വിവ വർഗീസ്	മകൾ	17
3	വിനി വർഗീസ്	„	14

മേൽപ്പറഞ്ഞവരാണ് പരേതയുടെ അവകാശികളെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം മല്ലപ്പള്ളി തഹസീൽദാർ മുമ്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽമാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

No. A4-1528/2019.

4th December 2020.

Notice is hereby given to all whom it may concern that Sherly Jacob, 20/18, TNBH, Thirumullaivoyal post, Vellanur, Thiruvallur, Tamil Nadu-600 062 has filed an application before this office for the issuance of legal heirship certificate in respect of her husband P. V. Philip, Pappattu House, Mallappally West Anicadu P. O., Anicadu Village of Mallappally Taluk who expired on 20-11-2019. Enquiry conducted through the concerned Village Officer reveals that the persons mentioned below are the legal heirs of the deceased.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sherly Jacob	Wife	52
2	Roshan P. Varghese	Son	26
3	Roice Philip Jacob	„	19

Objections if any, against the issuance of legal heirship certificate to the above said persons should be filed in person below undersigned within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

Taluk Office,
Mallappally.

(Sd.)
Tahsildar.

Konni Taluk

പരസ്യം

നമ്പർ എ5-7861/2020.

2020 നവംബർ 27.

പത്തനംതിട്ട ജില്ലയിൽ കോന്നി താലൂക്കിൽ മലയാലപ്പുഴ വില്ലേജിൽ പ്രവീൺ വിലാസം വീട്ടിൽ പ്രസന്നകുമാർ, വി. ആർ. എന്നയാൾ 15-6-2020-ാം തീയതി മരിച്ചുപോയിട്ടുള്ളതാണെന്നും പരേതന്റെ പേരിലുള്ള ആധാരം തിരികെ എടുക്കുന്നതിനും മറ്റ് വിവിധ ആവശ്യങ്ങൾക്കും അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ മകൻ പ്രവീൺകുമാർ, പി. വി. സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖേന അന്വേഷണം നടത്തിയതിൽ ടിയാൻ 15-6-2020-ാം തീയതി മരണപ്പെട്ടുപോയെന്നും പരേതന്റെ അവകാശികളായി താഴെ പറയുന്ന 3 പേരാണ് ഉള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	അവകാശികളുടെ പേര്	പരേതനുമായുള്ള ബന്ധം	വയസ്സ്
1	ഇന്ദിര, പി. ബി.	ഭാര്യ	53
2	പ്രിയ, പി. വി.	മകൾ	30
3	പ്രവീൺകുമാർ, പി. വി.	മകൻ	25